

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 2835
TO BE ANSWERED ON 17th MARCH, 2023**

CADRE RESTRUCTURING OF PHYSIOTHERAPISTS

**2835. SHRI KANUMURU RAGHU RAMA KRISHNA RAJU:
SHRI T. R. BAALU:**

Will the Minister of HEALTH AND FAMILY WELFARE

be pleased to state with reference to Question No. 3401, dated 12.07.2019 regarding cadre restructuring of physiotherapists and to enumerate:

- (a) the details of the progress made in this matter;
- (b) whether the Committee has submitted its report and if so, the details thereof along with steps taken by the Government to implement suggestion given in the report;
- (c) if not, whether the Government has fixed any timeline for the submission and implementation of the report; and
- (d) whether any dissent note has been submitted by any member of the said Committee and if so, the details thereof along with the necessary steps taken to implement the suggestions given in the dissent note?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): Cadre Restructuring Committee for Physiotherapists submitted its recommendations and after examination, requisite action was taken. A dissent note was examined in Directorate General of Health Services.
